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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/63/2017  
NAME OF THE PETITIONER(S) : RAMADAS PANDARAVALLAPPIL & ORS  
NAME OF THE RESPONDENT(S) : ROUBA RESIDENCY HOTELS PVT LTD & 4 ORS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	J.R. INYANT	Counsel for R2 - R4	J.R. Inyant
2)	GAURAV CHATTERJEE	Counsel for R1	Gaurav Chatterjee
3)	Arthiban Vijay for K. Anantham Kumar	Counsel for Petitioner	Arthiban Vijay

**ORDER**

Counsel for the petitioner present. Counsels representing R1 and R2 & R4 are present and filed a proposal for settlement stating that they are intending to settle the matter with the petitioner and provided a copy of the same to the other side.

Counsel for petitioner prayed for time to file a reply in this regard. Time is extended at request. Put up on 21.12.2017.

- sel -

S Vijayaraghavan  
Member (Technical)

- sel -

K Anantha Padmanabha Swamy  
Member (Judicial)